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V.MISHRA VS.NCERT

ORDERS SL.NO.29

O.A.No.416/2016

Date-02.12.2016

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Mr.N.R.Routray, learned counsel for the applicant and Mr.B.Dash, learned counsel for NCERT. By filing a Memo at Flag-X to the O.A., Mr.Routray has prayed for withdrawal of this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.


A.K. Patnaik
MEMBER(J)